GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 3039 (To be answered on the 7th August 2025)

DEVELOPMENT OF HADAPSAR GLIDING CENTRE

3039. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH SMT SUPRIYA SULE PROF VARSHA EKNATH GAIKWAD

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has undertaken a detailed assessment regarding the specific objectives behind transferring the Hadapsar Gliding Centre land in Pune to the Airports Authority of India (AAI) and if so, the details thereof; (b) whether the Government has formulated a comprehensive revival and development plan for the Gliding Centre under AAI's management including the proposed timeline and implementation strategy;
- (c) the steps being taken to ensure that the Gliding Centre continues to function as a hub for gliding and air sports activities and is not repurposed for non-aviation infrastructure;
- (d) whether the Government has any proposal for private sector involvement in the operation and management (O&M) of the Hadapsar Gliding Centre and if so, the details thereof along with the role and scope of such participation; and
- (e) the safeguards being put in place to ensure that private participation does not affect public interest, accessibility or the continuity of air sports activities at the Centre?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) The Ministry of Civil Aviation (MoCA) constituted a committee in 2021 to examine the issue of Gliding Centre Pune redevelopment. Based on the recommendations of the Committee and opinion from the Solicitor General of India, it was decided to transfer the Hadapsar Gliding Centre land from Directorate General of Civil Aviation (DGCA) to the Airports Authority of India (AAI). The decision was taken to avoid potential conflict of interest of DGCA which is the sovereign air safety regulator, itself operating a gliding

centre.

(b) to (e) A private entity selected by a competitive process for O&M will revive the gliding centre Pune based on its commercial viability. Gliding and other air sports activities will continue at Gliding Centre. Following step has been undertaken to ensure that the Gliding Centre continues to function as a dedicated hub for gliding:

Directorate General of Civil Aviation (DGCA) conducts oral examinations for the issuance of Pilot Licence-Glider, Glider Instructor Authorizations and Aircraft Technical Specific Examination. This includes examination and evaluation of candidates from the Gliding Centre Pune (GCP), thereby encouraging the development of indigenous glider pilot training capacity.
